

**(TO BE PUBLISHED IN THE GAZETTE OF INDIA EXTRAORDINARY PART-I-SECTION-1)**

GOVERNMENT OF INDIA  
MINISTRY OF COMMERCE AND INDUSTRY  
DEPARTMENT OF COMMERCE

PUBLIC NOTICE NO. 179 (RE: 2009)/2004-2009  
NEW DELHI: DATED: 4/5/2009

In exercise of the powers conferred under Paragraph 2.4 of the Foreign Trade Policy, 2004-09 and Paragraph 1.1 of the Handbook of Procedures (Vol.1), the Director General of Foreign Trade hereby makes the following amendments/ additions/deletions/corrections in the Handbook of Procedures, Vol.2, 2004-2009, as amended from time to time

2. In the statement of Standard Input Output Norms (SION) as contained in the Handbook of Procedures (Vol.2), 2004-2009, as amended from time to time, amendments/corrections at appropriate places as mentioned in ANNEXURE "A" to this Public Notice are made.

This issues in public interest.

(R. S. Gujral)  
Director General of Foreign Trade &  
Ex-Officio Additional Secretary to the Government of India

(Issued from F. No. 01/83/162/78/AM10/DES-IV)  
ANNEXURE "A" to the Public Notice No.179 (RE: 2009)/2004-2009  
Dated: 4/5/2009

**Amendment**

| Sl. No. | SION Sl. No. | Reference                                                                           | Amendments/Corrections                                                                                                      |
|---------|--------------|-------------------------------------------------------------------------------------|-----------------------------------------------------------------------------------------------------------------------------|
| 1       | 2            | 3                                                                                   | 4                                                                                                                           |
| 01      | A 3016       | Product Group: Chemicals and Allied Products<br>SION entry at Sl. No. <b>A</b> 3016 | The item of import No.1 of SION A-3016 is amended to read as under:<br><br>from Soda Ash (Dense) to Soda Ash (Dense/light). |

**New Entry**

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| Sl. No. | Reference                                                            | New Entry                                                      |
|---------|----------------------------------------------------------------------|----------------------------------------------------------------|
| 1       | 2.                                                                   | 3.                                                             |
| 01      | Product Group: Chemicals and Allied Products SION entry at Sl. No. A | The description and norms against the SION entry is as under:- |

| SION Sl. No. | Export Item                                                                                                                      | Qty.  | Import Item                                                                             | Qty.     |
|--------------|----------------------------------------------------------------------------------------------------------------------------------|-------|-----------------------------------------------------------------------------------------|----------|
| A. 3636      | Sawn Timber made exclusively out of imported logs/timber of all the species of wood (other than those specified in Note 1 below) | 1 CBM | Raw Timber logs of relevant species<br><br>(other than those specified in Note 1 below) | 1.66 CBM |

Note: (1) Species of Wood to be allowed other than CITES Appendices I & II species.

(2) Other conditions as per S.No.147 of Chapter 44 of Schedule-2 ITC(HS), 2004-09 {except S.No.(iii)} shall be strictly observed at the time of export/import.

(3) Value addition of such exports shall be not less than 30%